

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 5872 /A

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
Shri Sumit Bhuyan  
Deputy Registrar (Bench)  
Gauhati High Court, Guwahati

Dated Guwahati, the 30<sup>th</sup> September, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter dated 31.08.2019.

Sir,

With reference to the above, I am directed to inform that you are allowed to avail LTC for the current block period of 2018-2021, during the Puja vacation of 2019, to visit Andaman & Nicobar Island along with your spouse, by the shortest possible route, as per existing Rules.

Yours faithfully,

*sd/-*

5874 **JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/5872- /A. dated 30.9.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*sd/-*  
30/9/19

**JT. REGISTRAR (VIGILANCE)**

*sd/-*